

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 29.11.2021 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA No. 39/2021 (Comp App (AT) (Ins) No. 427/2020)	S. Sudeep V Dhanalakshmi Bank Ltd & anr	Asish Makhija Akanksha Vasudev Richa Singh	Aswini Kumar Singh P V Dinesh – R1 Raju P K - R2

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By the order of Hon'ble Member (J)

(Chennai Bench)